into the coking fold by a Government of India notification wherein 2 new grades were added, namely Washery V (ash content 35-42%) and Washery VI (ash content 42 - 49%).

Concession of custom duty on coal mining equipments

805. SHRI K.P. MUNUSAMY: Will the Minister of COAL be pleased to state:

 (a) whether the Ministry recommends concession of custom duty on equipment imported for coal mining and coal washer projects under Project Imports Regulations, 1986; and

(b) if so, the beneficiaries of this scheme so far, State-wise?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) Yes, Sir. Ministry of Coal recommends concession of custom duty on equipment imported by PSUs under its control for coal mining and also parts value imported for the manufacturing of equipment used for coal mining.

(b) State-wise beneficiaries recommended by Ministry of Coal under this scheme are as under:—

State	Beneficiaries
Jharkhand	BCCL, CCL
West Bengal	ECL
Odisha	MCL
Chhattisgarh	SECL
Maharashtra	WCL
Madhya Pradesh	WCL
Telangana	SCCL

Allocation of coal blocks to Andhra Pradesh

806. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of COAL be pleased to state:

(a) whether Government is aware of the fact that Andhra Pradesh does not have any coal blocks within the State and is totally dependent on coal blocks situated in the other States;